

consideration of the Government. It will be implemented once the modalities are approved by the Government.

India as global hub for conventional submarine maintenance

1646. DR. KANWAR DEEP SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that several rounds of talks have taken place between Russian and Indian authorities to make India global hub for the upgrade, maintenance and repair of conventional submarines, if so, the details thereof; and

(b) the total investment needed to execute the project?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) No, Sir.

(b) Does not arise.

Shortage of artillery guns with Army

1647. PROF. M.V. RAJEEV GOWDA: Will the Minister of DEFENCE be pleased to state:

(a) whether the defence sector is facing a shortage of artillery guns, if so, the details thereof; and

(b) the details of the last purchase of artillery guns for the Indian Army by Government?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) and (b) There is no shortage of Artillery Guns in the fighting formations. An indent has been placed in July 2015 to Ordnance Factory Board (OFB) for Light Field Guns.

Achieving objectives of 'Make in India' in defence sector

1648. SHRI RAVI PRAKASH VERMA: Will the Minister of DEFENCE be pleased to state:

(a) whether Army Institute of Management Technology pitched for 'Make in India' in defence sector, if so, the details thereof;

(b) whether any study to find out the areas of opportunities and challenges in defence sector in achieving the objectives of 'Make in India' have been conducted; and

(c) if so, the details thereof and the corrective steps taken in this regard?